

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.500/99

Tuesday, this the 21st day of September, 1999.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR J.L.NEGI, ADMINISTRATIVE MEMBER

Unnikrishnan.A.K.  
Extra Departmental Branch Post Master,  
Thozhupadam,  
Trichur District.

- Applicant

By Advocate Mr P Ramakrishnan

Vs

1. Union of India represented by  
the Director General of Posts,  
New Delhi.
2. Senior Superintendent of Post Offices,  
Trichur Division,  
Trichur.
3. Shaharban,  
D/o late Abdullakutty,  
Thonikadavil House,  
Thozhuppadam.P.O. - Respondents

By Advocate Mr R Madanan Pillai, ACGSC(for R.1&2)

The application having been heard on 21.9.99, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Applicant seeks to quash all proceedings initiated to appoint the third respondent as Extra Departmental Branch Post Master, Thozhupadam and to direct the second respondent to conduct a fresh selection for the said post from among those who were interviewed on 16.3.99 and to appoint him as EDBPM, Thozhupadam.

2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a representation to the authority concerned in the department for redressal of his grievance. The learned counsel appearing for the official respondents submitted that there is no objection in adopting such a course.

3. Accordingly the applicant is permitted to submit a representation to the authority concerned in the department within two weeks from today. If such a representation is received, the authority concerned shall consider the same and pass appropriate orders.

4. The O.A. is disposed of as above. No costs.

Dated, the 21st of September, 1999.

12a/  
(J.L.NEGI)  
ADMINISTRATIVE MEMBER

(A.M.SIVADAS)  
JUDICIAL MEMBER

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